

**NATIONAL FITNESS CORPS
PROGRAMME**

***794. SHRI D. C. SHARMA:**

DR. RANEN SEN:

Will the Minister of EDUCATION be pleased to state:

(a) whether seven thousand Instructors, including two thousand women, are facing an immediate danger of being retrenched following the Union Government's decision to disband the 13-year old National Fitness Corps Programme;

(b) if so, the States which have not reacted favourably to the Centre's proposals to decentralise the programme; and

(c) the action proposed to be taken in the matter to save the Programme and the Instructors from retrenchment?

**THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):**
(a) No, Sir.

(b) and (c). The matter about the absorption of instructors in States is under examination.

**DEVELOPMENT OF SOME PLACES AS
TOURIST CENTRES IN DODA DISTRICT**

***795. SHRI BABURAO PATEL:**
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether during his visit to Jammu and Kashmir recently, he said that some places in the Doda District of Jammu would be developed as Tourist Centres with an idea of making the Jammu-Srinagar National Highway popular;

(b) whether Government are aware that this scheme involves the construction of a costly 150-mile long road through the mountains from Jammu to Doda;

(c) the amount proposed to be spent for developing the Doda district for tourist spots; and

(d) the reasons why Government do not improve the existing facilities and build more dak bungalows and rest-houses on the Jammu-Srinagar route?

**THE MINISTER OF TOURISM
AND CIVIL AVIATION (DR. KA-
RAN SINGH):** (a) to (d). During a recent visit to the Doda District of Jammu, the Minister said that the scenic areas in that district would be developed as tourist centres. For this purpose it was essential that a road be constructed linking Baderwah in Doda District with Himachal Pradesh. This road is entirely separate from the national highway from Jammu to Srinagar, and covers a different part of the country. On the national highway, steps are in any case, being taken to improve existing facilities including dak bungalows. The question of the construction of the Baderwah-Chamba road is at present being considered in the Ministry of Transport & Shipping, and the financial provisions have not yet been fully worked out.

POLITICAL PRISONERS

***796. SHRI S. M. BANERJEE:**
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the leaders and workers of political parties are not treated as political prisoners in jails;

(b) if so, the reasons therefor;

(c) whether this has been brought to the notice of Government by several political parties; and

(d) if so, Government's reaction thereto?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) and (b). The Jail rules of most of the States do not provide for a separate classification as political prisoners. All prisoners are normally classified into two or three

groups for purposes of treatment in the jail on the recommendation of the court convicting them.

(c) Central Government have not received any reference recently from political parties.

(d) Does not arise.

GIVING OF SPECIAL PAY POSTS TO STATE CIVIL SERVICE OFFICERS ACCORDING TO SENIORITY

*797. SHRI JYOTIRMOY BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether special pay posts like the posts of Deputy Secretary, Director and others are given in the Indian Administrative Service according to seniority;

(b) if so, whether Government propose to consider the desirability of applying the same system to the State Civil Service; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) and (c). The State Services are under the administrative control of the State Governments. Government of India cannot decide as to what criteria should be applied in the posting of members of the State Civil Services on various higher posts under the State Governments.

EXCHANGE OF CULTURAL DELEGATIONS

*798. SHRI BAL RAJ MĀDHOK: Will the Minister of EDUCATION be pleased to state:

(a) the countries with which India has agreements for cultural exchanges;

(b) the countries which sent cultural delegations to India in the year ending the 31st July, 1968, and the countries to which cultural delegations were sent from India; and

(c) the criteria for selecting members of the cultural delegations?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Turkey, Iraq, Romania, Japan, Indonesia, Iran, Poland, U.A.R., Czechoslovakia, U.S.S.R., Yugoslavia, Mongolia, Norway, Greece, Hungary, Bulgaria, Afghanistan and France.

(b) Delegations were received from Afghanistan, Bhutan, Czechoslovakia, France; Federal Republic of Germany, G.D.R., Greece, Hungary, Laos, Madagascar, Nepal, Poland, Sikkim, U.S.S.R., Yugoslavia. Delegations were sent to Afghanistan, Bhutan, Czechoslovakia, Hungary, Libya, Mongolia, Mauritius, Mexico, Nepal, Poland, Romania, Sikkim, U.A.R., and U.S.S.R.

(c) In the field of the performing, plastic and literary arts, the selections are made, on the recommendations of the National Akademies, from amongst artists, writers etc. of established standing and reputation.

‘लिक’ तथा ‘पेट्रियट’ को विदेशी सहायता

* 799. श्री शारदानन्द :

श्री श्रीगोपाल साहू :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि “लिक” तथा “पेट्रियट” को विदेशों से सहायता मिल रही है ;

(ख) क्या केन्द्रीय जांच विभाग ने इस सम्बन्ध में कोई जांच की है ; और

(ग) क्या केन्द्रीय जांच विभाग ने भी इस तथ्य की पुष्टि की है ?

गृह-कार्य मंत्री (श्री यशबन्तराव चव्हाण):

(क) से (ग) ० पिछले ग्राम चुनावों में तथा अन्य प्रयोजनों में विदेशी धन के प्रयोग के बारे में गुप्त वार्ता विभाग के प्रतिवेदन की परीक्षा की जा रही है।